

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-129/2006/22/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Naim Uddin Ahmed,  
District & Sessions Judge,  
Baksa, Mushalpur.

Dated Guwahati the 5<sup>th</sup> January, 2024

Sub: **Civil vacation.**

Ref:- Your letter No. DJ/BAK/2023/5370 dtd. 12.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the **Civil vacation from 23.12.2023 to 31.12.2023, along with station leave permission, with the official vehicle, at own cost, from the evening of 22.12.2023 till the morning of 02.01.2024**, as prayed for. The next senior most Judicial Officer available at the station, shall remain in charge of your Court and Office during your absence.

Yours faithfully,

*sdf*

**JT.REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-129/2006/23-24/A, dated , 05-01-2024**

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

*[Signature]*  
**JT.REGISTRAR (VIGILANCE)**